

at various TV transmitter projects in Himachal Pradesh is given in the the statement attached.

(f) Filling up of vacant posts is a continuous process and action is taken, from to time, to fill up the existing vacancies in the network.

#### Statement

*Location-wise details of staff in position at various TV Transmitter Projects (HPTs and LPTs) in Himachal Pradesh*

Project	Number of Posts Sanctioned	Posts Filled	Vacancies
HPT, Shimla	11	11	Nil
HPT, Kasauli	15	14	01
LPT, Bilaspur	11	09	02
LPT, Dharamshala	11	11	Nil
LPT, Kullu	09	09	Nil
LPT, Mandi	10	08	02
LPT, Manali	11	10	01
LPT, Rampur	05	02	03

Note: VLPTs and Transposers are unmanned installations.

#### Non-Availability of Proformas for Funds, Pension and Other Facilities

5191. SHRI NITISH KUMAR:

JUSTICE GUMAN MAL LODHA:

SHRI SURENDRA YADAV:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that due to complicated procedure, the railway employees do not get proformas for their various funds, pension and other facilities etc;

(b) if so, the total number of retired employees upto March, 1997 who have not been provided the above facilities;

(c) the steps taken/proposed to be taken by the Government to simplify the procedure and to provide proformas to the railway employees; and

(d) the steps proposed to be taken to ensure that various funds and pension payable to the employees are given immediately to them after their retirement?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

#### Subsidy in Telephone Rates

5192. SHRI MAHENDRA SINGH BHATI:

SHRIMATI KETAKI DEVI SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal is under consideration of the Government to withdraw subsidy in telephone rates;

(b) if so, the details thereof; and

(c) the time by which final decision is likely to be taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) and (c) Question does not arise in view of (a) above.

[English]

#### Tourism Projects in Karnataka

5193. SHRI A. SIDDARAJU: Will the Minister of TOURISM be pleased to state:

(a) whether the State Government of Karnataka had sent Rs. 900 Crore Tourism Project for inclusion in the Ninth Five Year Plan for the development of tourism in each district of the State;

(b) if so, whether the Government have cleared the above plan; and

(c) if so, the details of important tourist places proposed to be improved with the proposed plan in Karnataka?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (c) Yes, Sir. During 1996-97 the State Government of Karnataka identified 11 schemes amounting to Rs. 940/- crores for investment during 9th Five Year Plan through Central Financial Assistance and external funding. Sanctioned 21 projects amounting to Rs. 356.89 lakhs for the development of tourism in Karnataka.

#### Bihar Sharif Aerodrome

5194. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have received any suggestion/complaints to renovate Bihar Sharif Aerodrome;

(b) if so, the details thereof; and

(c) the action taken thereof?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) No, Sir. This airport belongs to the State Government.